Opening of Bank branches in Pakistan

2159. SHRI LALIT SURI: Will the Minister of FINANCE be pleased to state:

- (a) whether Government/Reserve Bank of India propose to grant permission to public sector banks to open their branches in important cities of Pakistan in view of improvement in bilateral relations between the two countries; and
- (b) if so, the names of the banks selected for the purpose and the cities in Pakistan where the branches would be opened and by when they are likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Reserve Bank of India has reported that it has not received any application from Public Sector Banks for opening branches in Pakistan. Banks are generally guided by commercial considerations and future business potential as perceived by them, while sending proposals for their overseas expansion. While giving the approval for opening offices, RBI/Government of India desires that only banks, which have capacity to survive in a competitive global market are allowed presence abroad.

(b) Does not arise.

Cash Management System

2160. SHRI SUDARSHANAKARAPU. Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to introduce Cash Management System in some high spending Ministries/Departments on pilot basis;
 - (b) if so, the details thereof; and
- (c) which are the Ministries/Departments identified under the scheme/project?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) Government have introduced Cash Management System in nine Departments *viz.* (i) Agriculture and Co-operation, (ii) Fertilizers, (iii) Food and Public .Distribution, (iv) Health, (v) Family Welfare, (vi) Elementary Education and Literacy, (vii) Secondary Education and Higher Education, (viii) Women and Child Development

and (ix) Rural Development, from April, 2003, on a pilot basis, wherein expenditure ceilings are fixed on a quarterly basis, based on the actual requirements of the departments. This is expected to reduce mis-match between receipts and expenditure and avoid rush of expenditure and the associated possible waste of resources in the last quarter of the financial year.

Tenure of Board of Bank of Baroda

- (a) what is the present tenure of the Board of the Bank of Baroda; and
- (b) who are the members of the Board presently?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) The details on members on the Board of Directors of Bank of Baroda and their tenure are given below:

SU	No.Name of the Director	Category	Tenure	
0	itotamo or the Bhotel	outogoty	From	То
1.	Shri P.S. Shenoy	Chairman and Managing Director	20.05.2000	28.02.2005
2.	Vacant	Executive Director	-	_
3.	Shri Vinod Rai	Government Director	25.10.2002"	-
4.	Shri G.K. Sharma	RBI Director	09.01.2004"	
5.	Vacant	Workman Director	_	-
6.	Shri N.G Mhatre	Officer Director	21.02.2002	20.02.2005
7.	Dr. Gurmeet Singh Uberai	Non-Official Director- CA Category	20.12.2001	19.12.2004
8.	Vacant	Non-Official Director- General Category	-	-
9.	Vacant	-do-	-	_
10	ShriAmritlalSinghvi	Non-Official Shareholder Director	16.11.2002	15.11.2005
11	Shri Pradip K. Khandwalla	-do-	16.11.2002	15.11.2005
12	Shri Prem P. Pareek	-do-	16.11.2002	15.11.2005
13	Shri Manish P. Mehta	-do-	27.07.2004	26.07.2007

^{**}Till the pleasure of the Government.